

1	2	3
62.	Br. at Km. 613/6	7
63.	Br. at Km. 615/6	7
64.	Br. at Km. 319/10	26
65.	Br. at Km. 177/2	6
66.	Br. at Km. 464/6	3
67.	Br. at Km. 602/0	7
68.	Br. at Km. 652/4	7
69.	Br. at Km. 615/4	7
70.	Br. at Km. 464/10	3
71.	Br. at Km. 185/4	12
72.	Br. at Km. 57/10	25
73.	Br. at Km. 652/6	7
74.	Br. at Km. 318/8	26
75.	Br. at Km. 144/2	26
76.	Br. at Km. 136/2	26

[English]

**Railway employees affected by Bhopal Gas Tragedy**

5808. SHRI SURESH KURUP :  
Will the Minister of RAILWAYS be pleased to state :

(a) whether any employee working with Railways have been affected by the Bhopal gas tragedy ;

(b) if so, the details thereof ;

(c) whether they have been redeployed ; and

(d) whether it will affect their service conditions ?

THE MINISTER OF RAILWAYS  
SHRI BANSILAL) : (a) Yes, Sir.

(b) 2,300 employees were affected, out of which 41 employees died and 222 were seriously effected.

(c) All the employees who were affected have reported back to duty.

(d) No, Sir.

**Book stall to unemployed Graduates**

5809. MOHD. MAHFOOZ ALI  
KHAN :  
SHRI RAMASHERY PRA-  
SAD SINGH :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have provided some sole selling rights clause in all other bookstalls contracts as provided in A.H. Wheeler & Co.'s agreement to conduct sale of books and periodicals on entire station premises ;

(b) if not, the reasons therefor ;

(c) whether Government have received suggestion regarding withdrawing/curtailing sole selling right clause from A.H. Wheeler & Co.'s bookstall agreement like others ;

(d) if so, the action taken in this regard ; and

(e) how many bookstalls have been provided to unemployed graduates on those stations/platforms where A.H. Wheeler & Co. are holding bookstalls

contract except new platforms during the last three years ?

**THE MINISTER OF RAILWAYS (SHRI BANSILAL) :** (a) and (b) No, Sir. Previously M/s. A.H. Wheeler & Co. had exclusive rights for running bookstalls over an entire railway or over large areas of a railway. However, keeping in view the fact that this matter was raised a number of times in Parliament, the Ministry examined the question in detail and through negotiations, the exclusive rights over an entire railway or a major part thereof were reduced to only sole right at a station where they were already holding bookstalls. The sole right clause was further modified and it was decided that on new platforms constructed and added at a station (not arising out of gauge conversion), the bookstalls could be allotted to unemployed graduates, their associations etc. In addition M/s. A.H. Wheeler & Co. agreed and surrendered their bookstalls at 25 stations on the railway where they were having sole right.

(c) and (d) Yes, Sir. Suggestions received are under examination.

(e) Nil

#### National Shipping Policy

5810. **SHRI THAMPAN THOMAS:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have any definite National Shipping policy ;

(b) if so, the details thereof ;

(c) whether any provision has been made for providing subsidy to the indigenous shipping industry ;

(d) whether any subsidy was provided for the expansion of Cochin Shipyard during 1984-85 ; and

(e) if so, the details thereof ?

**THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) :** (a) and (b) Since independence the

development of Indian Shipping has been an accepted objective of National Shipping Policy. In pursuance of this policy, some of the important steps taken by Government to promote the development of Indian shipping are :—

- (i) reservation of coastal trade for national shipping ;
- (ii) grant of loans on concessional rates of interest for acquisition of tonnage ;
- (iii) preference to Indian bottoms in allotment of Government controlled cargoes ;
- (iv) development of indigenous ship-building capacity in public sector ;
- (v) introduction of bilateral shipping services with various countries ;
- (vi) establishment of various training institutions for shipping personnel ; and
- (vii) tax concessions to shipping industry like exemption from Wealth Tax, grant of development rebate investment allowance at higher percentage etc.

(c) Apart from soft loans given for acquisition of ships, interest subsidy has been given to shipping companies on loans under SAFAUNS.

(d) No, Sir.

(e) Does not arise.

#### Electronic-in-motion Weigh-Bridges

5811. **SHRI M.V. CHANDRASEKHARA MURTHY :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received proposals for the supply of electronic in motion weigh-bridges from a few indigenous firms which are stated to have collaboration with foreign manufacturers ;